

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 314

IA-454/2024 IA-5572/2023 IA-4406/2023 IA-4896/2023 IA-1370/2024
IA-5775/2023

In
IB-84(ND)/2021

IN THE MATTER OF:

Endless Services Pvt. Ltd

Vs

Elly Realcon Pvt. Ltd

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 18.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Pankaj Agarwal, Advocate.

For Phoenix ARC : Mr. Amit Singh Chadha, Sr. Adv Mr. Suresh Dobhal,
Mr. Shikhar Kumar, Advocates.

For the RP : Ms. Varsha Banerjee Ms. Mahima Ahuja, Advocates.

**HYBRID HEARING (PHYSICAL & VC)
ORDER**

IA-454/2024:-

Learned Counsel appears for the Applicant. Mr. Gaurav Mitra, Learned Counsel appearing for the Resolution Professional undertakes to file reply affidavit during the course of the day. Rejoinder shall be filed by the Applicant within one week thereafter.

List the matter on **08.05.2024.**

IA-1370/2024:-

Learned Counsel appears for the Applicant. Mr. Gaurav Mitra, Learned Counsel appearing for the Respondents undertakes to file reply affidavit within one week. Rejoinder shall be filed by the Applicant within one week thereafter.

List the matter on **08.05.2024.**

IA-5572/2023 IA-4406/2023 IA-4896/2023 IA-5775/2023:-

List the matter on **08.05.2024.**

Sd/-

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**